

Name of the Corporate Debtor: Bombay Rayon Fashions Limited ; Date of Commencement of CIRP: 07-06-2022; List of Creditors as on: 31-08-2023; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	90.92	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	163738783	0.22	0	0	0	Annexure 4
5	Operational creditors (Workmen)	2027	299261682	1829	41023625	0.06	257869690	368366	0	Annexure 5
6	Operational creditors (Employees)	423	118432246	398	106094520	0.14	0	12337726	0	Annexure 6
7	Operational creditors (Government Dues)	36	7421222495	36	3224652861	4.38	4194639739	1929896	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	413	8530431412	396	3144141478	4.27	555283069	4831006865	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	656952515	0	0	0.00	0	656952515	0	Annexure 9
Total		2907	84099877097	2666	73589489231	100.00	5007792498	5502595368	0	